

(b) and (c) Review of Safety measures in connection with train operations is an ongoing process. The Safety Organisation has been structured as a 3-tier organisation *i.e.* Ministry of Railways, Zonal Railways and Divisional level. All Railways' assets have a codified periodic schedule of inspections and safety checks to be done by different level of Railway officials-starting from supervisors to the highest level of officers. There is periodic review and supervision through safety seminars, meetings, inspections and audits at each level on all aspects of train operation. The outcome is analysed by the Railway Board and instructions as and when necessary are given.

The necessary cost of the various safety plans and periodic review is part and parcel of Railway activity.

(d) The research wing of Ministry *viz.* RDSO continuously explores/strives for development/adoption of newer, better and cheaper technology as is appropriate to Railways needs.

Misuse of senior citizen concession and quota

429. SHRI AVINASH PANDE: Will the Minister of RAILWAYS be pleased to state:

(a) the steps taken by the Ministry to prevent the misuse of senior citizen 'concession' as well as senior citizen 'quota';

(b) whether any changes have been introduced in the current policy of railway travel concessions recently;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) With a view to reduce misuse of both senior citizen concession as well as senior citizen quota by false declaration of age, a provision has been made that if any such passenger without being a senior citizen is found travelling in the train he/she will be treated as travelling without ticket and charged accordingly. Similarly, the passenger found misusing senior citizen concession alone will be required to pay difference of fare and penalty.

(b) No, Sir.

(c) and (d) Do not arise.